OFFICE MEMORANDUM

Subject: Filling up of posts of Advisers in Competition Commission of India on deputation basis.

The Competition Commission of India (CCI) invites applications for filling up following posts on deputation on foreign service terms basis. The details of the posts along with eligibility criteria, educational qualifications/experience etc. required for the posts are given in the enclosed Annexure-I.

<table>
<thead>
<tr>
<th>Name of the post</th>
<th>No. of post @</th>
<th>Pay Band &amp; Grade Pay</th>
</tr>
</thead>
<tbody>
<tr>
<td>Adviser (Law)</td>
<td>02</td>
<td>Rs.37,400 - 67,000 + Rs.10,000</td>
</tr>
<tr>
<td>Adviser (FA)</td>
<td>01</td>
<td>Rs.37,400 - 67,000 + Rs.10,000</td>
</tr>
<tr>
<td>Adviser (Eco.)</td>
<td>01</td>
<td>Rs.37,400 - 67,000 + Rs.10,000</td>
</tr>
</tbody>
</table>

@ The number of posts advertised, is liable to change without notice and CCI reserves the right not to fill up the post(s).

2. Applicants must be employees of Central or State Governments, Governments Companies or Autonomous Bodies or Regulatory Authorities or Universities or Academic or Research or Judicial Institutions etc. of Central/State Governments.

3. The appointment will be made on deputation on foreign service basis initially for a period of three years and will be governed by the instructions issued by the Department of Personnel and Training vide O.M. No.6/8/2009-Estt. (Pay II) dated 17.06.2010, as amended from time to time. The maximum age limit for appointment on deputation basis shall be not exceeding 56 years as on the closing date of receipt of applications by CCI.

4. Apart from basic pay and grade pay, the post carries DA, HRA and Transport Allowance etc. as per the rates applicable to the Central Government employees from time to time. Medical reimbursement is admissible as per the CCI service rules. This is in lieu of CGHS benefits which are not admissible to the employees of CCI. The CCI is an eligible office for allotment/retention of Government Accommodation from General Pool.

5. The application in the prescribed pro-forma, (Annexure-II) complete in all respects may be sent to the undersigned at the address indicated above, through proper channel, latest by 31st August, 2016.

6. This may kindly be given wide publicity.

(Vijay Malhotra)
Deputy Director (HR)

To:
1. The Secretary, Ministry of Corporate Affairs, 5th Floor, A-Wing, Shastri Bhawan, New Delhi.
2. The Director (CS), Department of Personnel and Training, North Block, New Delhi – 110001 with the request to get this O.M. placed on the DOPT website.
3. All Ministries/Departments/Organizations of the Govt. of India/ State Govts./Union Territories/ Universities/ High Courts / Supreme Court / Autonomous Bodies etc. as per list.
<table>
<thead>
<tr>
<th>Sl. No</th>
<th>Name of Post &amp; Stream, Pay Band and Grade Pay</th>
<th>Qualification Requirements</th>
<th>No. of Posts</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Adviser (Law) PB4+ GP Rs.10000</td>
<td>Essential: Officers from the All India Services or Central Civil Services Group ‘A’ or Indian Law Service or Indian Company Law Service or Autonomous Organisations or Regulatory Authorities or Universities or Academic or Research Institutions or Judicial Institutions etc. with LL.B from a recognised university and working in analogous post or grade or four years experience in the grade pay of Rs.8900 or eight years in the grade pay of Rs.8700 on regular basis and should have at least 10 years experience in the relevant field. Desirable: Experience in Competition Law.</td>
<td>02</td>
</tr>
<tr>
<td>2.</td>
<td>Adviser (Financial Analysis) PB4+ GP Rs.10000</td>
<td>Essential: Officers from the All India Services or Central Civil Services Group ‘A’ or Autonomous Organisations or Regulatory Authorities or Universities or Academic or Research Institutions etc. with a Master’s Degree in Commerce or Master’s Degree in Business Administration (Finance) or Chartered Accountant or Company Secretary or Cost and Works Accountant and working in analogous post or grade or four years experience in the grade pay of Rs.8900 or eight years in the grade pay of Rs.8700 on regular basis and should have at least ten years experience in the relevant field. Desirable: Experience in Financial Analysis related to competition issues.</td>
<td>01</td>
</tr>
<tr>
<td>3.</td>
<td>Adviser (Economics) PB4+ GP Rs.10000</td>
<td>Essential: Officers from the All India Services or Central Civil Services ‘Group ’A’ or Indian Economic Service or Indian Statistics Service or Autonomous Organisations or Regulatory Authorities or Universities or Academic or Research Institutions etc. with a Master’s Degree in Economics or Statistics from a recognised university and working in analogous post or grade or four years experience in the grade pay of Rs.8900 or eight years in the grade pay of Rs.8700 on regular basis and should have at least 10 years experience in the relevant field. Desirable: Experience in the field of Economics.</td>
<td>01</td>
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## FORMAT OF APPLICATION

1. **Name in Full (IN BLOCK LETTERS)**

2. **Post Applied For (Separate applications are to be sent for different posts)**

3. **Date of Birth (DD/MM/YYYY)**

4. **Date of superannuation (DD/MM/YYYY)**

5. **Service to which you belong**

6. **Office address with Telephone No.**

7. **Residential Address with Telephone No.**

8. **Present post held, along with present Basic Pay with Pay Scale/Pay Band and Grade Pay of the post held**

9. **Educational Qualification (Matric onwards):**

<table>
<thead>
<tr>
<th>Exam Passed</th>
<th>Name of University / Institute / Board</th>
<th>Year of Passing</th>
<th>Duration of Course</th>
<th>Subjects</th>
<th>Percentage of Marks (Mention Distinction, if any)</th>
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</thead>
</table>
10. Please state clearly whether in the light of entries made below, you meet the requisite Essential qualifications and work experience required for the post (If any qualification has been treated as equivalent to the one prescribed in the rule, state the authority for the same)

<table>
<thead>
<tr>
<th>Qualification/Experience required</th>
<th>Qualification/Experience possessed by</th>
</tr>
</thead>
<tbody>
<tr>
<td><strong>Essential:</strong></td>
<td><strong>Essential:</strong></td>
</tr>
<tr>
<td>A) Qualification</td>
<td>A) Qualification</td>
</tr>
<tr>
<td>B) Experience</td>
<td>B) Experience</td>
</tr>
<tr>
<td><strong>Desirable</strong></td>
<td><strong>Desirable</strong></td>
</tr>
<tr>
<td>A) Qualification</td>
<td>A) Qualification</td>
</tr>
<tr>
<td>B) Experience</td>
<td>B) Experience</td>
</tr>
</tbody>
</table>

11. Details of employment in chronological order) If needed, enclose a separate sheet duly authenticated by your signature in the format given below):

<table>
<thead>
<tr>
<th>Name of Office/ Inst./ Organisations</th>
<th>Post Held (Designation)</th>
<th>Period of service</th>
<th>Nature of Appointment (Regular/ Ad-hoc/ Deputation)</th>
<th>Scale of Pay/ Pay Band and Grade Pay#</th>
<th>Nature of Duties</th>
</tr>
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<tr>
<th>From</th>
<th>To</th>
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</table>

12. Details of experience in chronological order, if any, of handling investigation/ 'enforcement' of any economic/regulatory law dealing with regulation/investigation and experience in Competition Law/Matters (Mention the name of the Economic Laws etc. & specify number of years of such experience):

13. Nature of present employment i.e. Permanent / Ad-hoc / Temporary

14. In case the present employment is held on deputation, please state:
   a) The date of initial appointment.
b) Period of appointment with address
  c) Name of the parent office/organisation.

15. Details of training undergone:

16. Details of proficiency in computer:

17. Any other information, applicant wants to furnish:

18. Please state briefly how you find yourself best suitable for the post applied for:

Applicants not holding the post in the Pay Band/Grade Pay pertaining to Central Government should indicate the equivalence of the pay scale viz-a-viz the Central Government's pay scales.

I have carefully gone through the vacancy circular/advertisement and I am well aware that the Curriculum Vitae duly supported by documents submitted by me will also be assessed by the Selection Committee at the time of selection for the post. It is also certified that the information furnished above is correct and true to the best of my knowledge. In the event of my selection I shall abide by the terms and conditions of services attached to the post.

(Signature)

Place: ____________________________

Name: ____________________________

Date: ____________________________
(Certificate to be furnished by the Employer/Head of office/ Forwarding authority)

Certified that the information/details provided in the above application by the applicant are true and correct as per the facts available on records. He/she possesses educational qualifications and experience mentioned in vacancy circular. If selected, he/she will be relieved immediately.

2. It is also certified:-

(i) That there is no vigilance / disciplinary case or criminal case pending or contemplated against Shri / Smt./Ms.______________________________

(ii) That his / her integrity is certified

(iii) That his / her CR / APAR dossier in original is enclosed / photocopies of the ACRs/APAR for the last five years duly attested by an officer of the rank of Under Secretary to the Govt. of India or above, are enclosed.

(iv) That no major / minor penalty has been imposed on him / her during that last ten years or A list of major / minor penalties imposed on him / her during the last ten years is enclosed (as the case may be).

(v) That the cadre controlling authority has no objection to the consideration of the applicant for the post mentioned in this advertisement

Signature______________________________

Name and Designation______________________________

Tel. No._______________________________________

Office Seal

Place:

Date:

List of enclosures:

1.

2.

3.

4.

5.